

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No.129**

**C.P. (IB) No. 320/Chd/Pb/2023**

**IN THE MATTER OF:**

**Resol Vinyl and Chlorides Ltd.**

**...Petitioner-Operational Creditor**

**Versus**

**Jindal Speciality Textiles Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 25.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.06.2024.

Sd/-

**Court Officer**